

LIST OF CREDITORS OF ALLIED REALBUILD PRIVATE LIMITED

FORMERLY KNOWN AS "ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED"

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								N A	
2	Liquidation costs incurred till date								N A	
3	Secured financial creditors								0	
4	Unsecured financial creditors	1	7,77,17,260	1	3,00,00,000		0	4,77,17,260		Provisionally Admitted
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen, Employees and Government Dues)									
9	Other stakeholders, if any (other than financial creditors and operational creditors)									
To		1	7,77,17,260		3,00,00,000			4,77,17,260		



Annexure-1

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC						



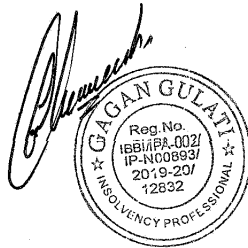
Annexure-2

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1.	Kaliber Associated Private Limited	16.02.2024	7,77,17,260	3,00,00,000					100				4,77,17,260	Provisionally Admitted



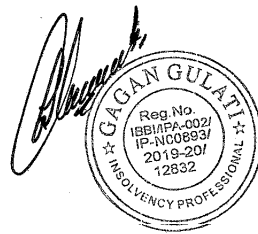
Annexure-3

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim					



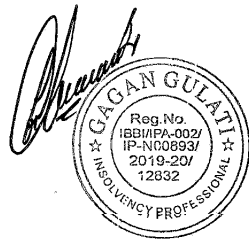
Annexure-4

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					





Annexure-5

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					

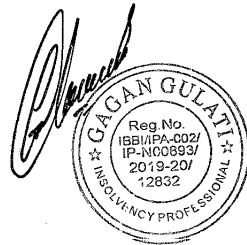
Annexure-6

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted



Annexure-7

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted

